## THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAMUSIST SHIJAIPUR BENCH, JAIPUR

REGISTRY	THE	70	ES	TOW
	-		ZA	

APPLICATION NO.: -

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

10.08.2006

CP 21/2005 (OA 604/2003)

None present for the parties.

This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before the Hon'ble Bench on 22.08.2006.

> (GURMIT/SINGH) DEPUTY REGISTRAR

AHQ

22.08.2006

CP 21/2005 in OA 604/2003

Mr. Nand Kishore, counsel for applicant. Mr. V. S. Gurjar, Counsel for respondents

the learned couns/el for the Learned counsel for the respondents submits that the judgement question has been implemented and compliance has been made. Learned counsel applicant is also satisfied.

contempt proceedings therefore, dropped.

are,

(J.P.SHUKLA)

MEMBER (A)

(KULDIP SINGH) VICE CHAIRMAN